NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/101/(IB)/2017

NAME OF THE PETITIONER(S)

: R. RAVINDRAN

NAME OF THE RESPONDENT(S)

: KAPPAVAAR TEXTILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.M. Ananc 2. G. VALLIAGIAN

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ORDER

The counsel for both the parties present. The counsel for the respondent submitted that he has got instructions that Company is willing to exercise option of voluntary winding up and prays for time to report to the Court about the steps being taken in the said direction. At request time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

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(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tarig) Member (Judicial)